

HIGH COURT OF SIKKIM
GANGTOK

No. 38 /Confdl./HCS

Dated: 26/10/2017

NOTIFICATION

In view of Notification No. 49/Home/2017 dated 18.10.2017, issued by the Home Department, Government of Sikkim, Hon'ble the Chief Justice is hereby pleased to declare 3rd November, 2017 as holiday for the High Court of Sikkim and Subordinate Courts of Sikkim for General Panchayat Election, 2017. That in lieu thereof 4th November, 2017 is declared as Court working day in the High Court only.

The Subordinate Courts shall follow the Government Calendar.

By Order,

Sd/-

REGISTRAR GENERAL

Memo No. V (41) Confdl/HCS/ 7198261

Dated: 26/10/2017

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
3. The Registrar General, High Courts of _____
4. The Secretary, Bar Council of India, New Delhi.
5. The Commissioner –cum- Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Joint Registrar –cum- Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
7. The PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
8. The P.S to Hon'ble Judge, High Court of Sikkim, Gangtok.
9. The Principal Secretary to Hon'ble the Chief Minister of Sikkim, Government of Sikkim, Gangtok.
10. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
12. The Chief Secretary, Government of Sikkim, Gangtok.
13. The Additional Chief Secretary –cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
14. The District & Sessions Judge (West) at Gyalshing.
15. The District & Sessions Judge (North) at Mangan.
16. The District & Sessions Judge (East) at Gangtok.
17. The District & Sessions Judge (South) at Namchi.
18. The District & Sessions Judge (Spl. Div.-I)I/C at Gangtok.
19. The District & Sessions Judge (Spl. Div.-II)I/C at Gangtok.

20. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
21. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
22. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
23. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
24. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
25. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
26. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
27. The Civil Judge-cum- Judicial Magistrate (North)I/C at Mangan.
28. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gyalshing.
29. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
30. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim stationed at Gangtok.
31. The General Secretary, Bar Association of Sikkim, Gangtok.
32. The General Secretary, High Court Bar Association, Gangtok.
33. The General Secretary, Namchi Bar Association, South Sikkim.
34. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
35. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
36. All Section In-charge, High Court of Sikkim, Gangtok.
37. The Computer Cell, High Court of Sikkim.
38. Notice Board,
39. Guard file &
40. File.


26-10-17
REGISTRAR